Name of the Corporate Debtor: Birla Tyres Limited; Date of Commencement of CIRP: 05-05-2022; List of Creditors as on: 28-05-2022; Name of IP: Mr. Seikh Abdul Salam; Process Number: 1; Last 5 digitof registration number: 12966

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	11	11226452340	10	11124054042	59.40	102398298	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	5	5737529860	5	5718132331	30.53	0	0	19397529	Annexure 4
5	Operational creditors (Workmen)	4	171683280	0	0	0.00	0	0	171683280	Annexure 5
6	Operational creditors (Employees)	220	263602151	102	96397671	0.51	0	0	167204480	Annexure 6
7	Operational creditors (Government Dues)	1	1113921541	1	1113921541	5.95	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	215	5201487369	116	667636115	3.56	0	0	4533851254	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	1	10137342	1	8580210	0.05	0	0	1557132	Annexure 9
Total		457	23724813883	235	18728721910	100.00	102398298	0	4893693675	